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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.04/KB/2017
C.P.No.185/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company	Tantia Construction Ltd.-Vs-Socrato Capital Pvt.Ltd		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sourojit Dasgupta, Adv.

2. Sanjay Kr. Baid, Adv.

} Corporate Debtor

Sourojit
Dasgupta
13/11/17

1. Aritra Baner, Adv.

2. Nalasha Roy, Adv.

] SBI.

mm
13/11/17

ORDER

Ld. Counsel for the petitioner as also Corporate Debtor are present.

This case is relating to winding up petition pending before the Hon'ble Calcutta High Court as also larger bench at Delhi. Therefore, considering the pendency of the case, this case is adjourned.

List on 05.12.2017.

Jd
(Jinan K.R.)
Member (J)

sd
(V.P. Singh)
Member (J)